

whether there are any cases of hoarding and if it is so, then action should be taken. We have written it to the Chief Ministers two months ago.

I have no objection, if you want a discussion on this issue.

**SHRI RAM NIHOR RAI:** Mr. Speaker, Sir, the carpet industry of Mirzapur, Sonbhadra and Bhadauhi divisions of Uttar Pradesh which earns foreign exchange of crores of rupees is adversely affected by the cancerous situation. Through you I would like to know whether the Government is contemplating to give incentives to the carpet-weavers of Mirzapur, Sonbhadra and Bhadauhi on the export of carpets or not?

**MR. SPEAKER:** No, it is not related to this question

#### Central Road Fund

\*65. **SHRI PANKAJ CHOWDHARY:**  
**SHRI BHAGWAN SHANKAR RAWAT:**

Will the Minister of SURFACE TRANSPORT be pleased to state:

(a) whether the Government have taken a decision to increase the amount of the Central Road Fund;

(b) if so, the details thereof; and

(c) the funds proposed to be allocated from the Fund, State-wise, during 1992-93?

**THE MINISTER OF STATE OF THE MINISTRY OF TEXTILES (SHRI ASHOK GEHLOT):** (a) No, Sir. The Government has not taken a decision yet to augment the Central Road Fund.

(b) Does not arise.

(c) The funds are allocated to States from out of the provision made for Central

Road Fund in the Budget. The provision available in the 1992-93 budget is not yet known.

**SHRI PANKAJ CHOWDHARY:** Mr. Speaker, Sir, is it a fact that there is much difference between the percentage of length of National Highways in the country and the increase in the length of National Highways in Uttar Pradesh as also there is much difference between their average length on the basis of per lakh population?

**SHRI ASHOK GEHLOT:** Mr. Speaker, Sir, this question does not relate to the original question. If he gives a separate notice for the question he has raised, I will reply.

**SHRI PANKAJ CHOWDHARY:** Is the Government contemplating to connect other roads with National Highways?

**SHRI ASHOK GEHLOT:** Mr. Speaker, Sir, this question relates to the Central Road Fund.

**SHRI BHAGWAN SHANKAR RAWAT:** Mr. Speaker, Sir, even after 44 years of attaining independence, approach roads could not be constructed till now in more than half villages, having population of above one thousand, of Uttar Pradesh and other several States. The Parliament has passed a resolution to raise the amount of road cess to be levied on petrol to increase the resources of the Central Road Fund so that more roads could be constructed in the country. My question is why is the Government is not implementing the decision and depositing the money in Central Road Fund after collecting it by imposing increased rate of road cess on increased rate of petrol, so that more amount could be made available to the State for constructing roads? The (b) part of the question is—whether the central Government is going to construct metalled roads in villages of all the States during the Eighth Five Year Plan...

**MR. SPEAKER:** The question is not asked in this manner. On the one hand you are reading it and on the other hand you are asking such a long question, then you will say that the hon. Minister has not answered it. Please ask a pointed question, he will give a pointed reply..... (*Interruptions*)

**SHRI BHAGWAN SHANKAR RAWAT:** Mr. Speaker, Sir, I am asking whether there is any time-bound programme in the Eighth Five Year Plan by which in all the States...

(*Interruptions*)

**MR. SPEAKER:** The question relates to the Central Road Fund. Would you like to ask whether any provision has been made for the Central Road Fund in the Eighth Five Year Plan.

**SHRI BHAGWAN SHANKAR RAWAT:** I would also like to ask whether the road cess money is being given to the States or not? (*Interruptions*)

**MR. SPEAKER:** You should make the question pointed, you will get pointed reply. Otherwise, the question will be missed.

**SHRI BHAGWAN SHANKAR RAWAT:** Mr. Speaker, Sir, what is the plan to construct metalled roads in villages having population of more than one thousand and is there any plan to mobilise financial resources for it? (*Interruptions*)

[*English*]

**MR. SPEAKER:** You will reply only to that question which relates to the Central Road Fund.

[*Translation*]

**SHRI ASHOK GEHLOT:** Mr. Speaker, Sir, the hon. Member is right as the money that should have been deposited in the Central Road Fund could not be deposited because the decision could not be taken and implemented though the resolution was

passed by Parliament. It was sent to the Cabinet Secretariat on 18th February for consideration. After taking decision, we will decide as to how to implement it.

[*English*]

**SHRI MRUTYUNJAYA NAYAK:** The distress condition of the national highways, from Calcutta to Madras through Orissa is a burning problem. The life and property of those travelling in the night is a jeopardising and hopeless one...

**MR. SPEAKER:** This relates to the Central Road Fund and not to a road from Calcutta to Madras.

**SHRI MRUTYUNJAYA NAYAK:** This is an inter-State road.

**MR. SPEAKER:** I am going to disallow it.

**SHRI MRUTYUNJAYA NAYAK:** What steps the Government has contemplated to take up the problem of the particular region?

**MR. SPEAKER:** Would you like to provide some funds through this Fund for that road?

[*Translation*]

**SHRI ASHOK GEHLOT:** Mr. Speaker, Sir, the money is to be deposited in the Central Road Fund through the collection of road cess on increased prices of petrol and diesel. The decision has not been taken so far despite passing of the resolution in the Parliament. Unless the decision is taken and implemented, we are not in a position to provide funds to it.

[*English*]

#### **Dunkel Proposals**

\*66. **SHRI BHOGENDRA JHA:**  
**SHRI SYED SHAHABUDDIN:**  
Will the Minister of COMMERCE be pleased to state: